

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 156/MP/2018

Subject : Petition for seeking compensation/relief for increased expenses due to certain events of 'Change in Law' as per the applicable provisions of the PPAs dated 18.1.2014 and 20.1.2014.

Date of Hearing : 19.12.2018

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : MB Power Madhya Pradesh Limited (MBPMPL)

Respondents : UPPCL and Others

Parties present : Shri Amit Kapur, Advocate, MBPMPL
Shri Akshat Jain, Advocate, MBPMPL
Ms. Aparajita Upadhyay, Advocate, MBPMPL
Shri Paramhans, Advocate, PTC India
Shri Ashish Anand Bernard, PTC India
Shri Abhishek Gupta, MBPMPL
Shri Rohit Kumar Gururani, MBPMPL

Record of Proceedings

Learned counsel for the Petitioner submitted that vide ROP dated 17.9.2018, the Commission reserved order in the Petition. However, on the specific request of the UPPCL, the Petition was further listed for hearing. Learned counsel submitted that UPPCL has filed reply after due date through e-portal for which no permission has been obtained from the Commission to take on record the same. Learned counsel submitted that the Petitioner has filed its rejoinder thereof.

2. None appeared on behalf of the UPPCL despite notice.

3. Learned counsel for the Petitioner submitted that the Petitioner is facing financial difficulties and requested the Commission to direct UPPCL to pay 75% of the compensation as claimed by the Petitioner, subject to the adjustment after issue of final order in the Petition. Considering the submission of the learned counsel for the Petitioner, the Commission directed UPPCL to pay the 75% of the compensation claimed by the Petitioner, subject to the adjustment after issue of final order in the main petition. If the payment received in terms of the interim order exceeds the amount due

after issue of final order, the Petitioner shall refund the excess amount to UPPCL with 9% interest.

4. Subject to the above, the Commission reserved the order in the petition.

By order of the Commission

**sd/-
(T. Rout)
Chief (Law)**